

OFFICE OF THE DISTRICT & SESSIONS JUDGE : EAST DISTRICT  
KARKARDOOMA COURTS, DELHI

ORDER

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose off bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 9<sup>th</sup> JULY, 2018.

| Sl. No | Name of Judicial Officer                          | Name of Police Stations & Investigating Agencies   | Link Additional Sessions Judge                    |
|--------|---|--|---|
| 1.     | Sh. Ajay Gupta, ASJ-02 (NDPS)                     | Kalyanpuri, Mayur Vihar, Mandawali.  | Sh. Anil Kumar Sisodia, ASJ-04                    |
| 2.     | Sh. Pulastaya Pramachala, Spl. Judge CBI (PC Act) | Gandhi Nagar, Metro Yamuna Bank Railway Station, Krishna Nagar, Shakarpur, Ghazipur, Preet Vihar, New Ashok Nagar, | Sh. Ajay Gupta, ASJ-02 (NDPS)                     |
| 3.     | Sh. Anil Kumar Sisodia, ASJ-04                    | Geeta Colony, Pandav Nagar, Crime Branch & CAW Cell of East Police District.                                       | Sh. Pulastaya Pramachala, Spl. Judge CBI (PC Act) |

*Rakesh Tewari*  
(Rakesh Tewari) 7/7/18  
District & Sessions Judge: East District  
Karkardooma Courts, Delhi.

8638-8649  
No. \_\_\_\_\_/D&SJ (East)/KKD/Delhi

Dated 7/7/18

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. The Officers concerned, Karkardooma Courts, Delhi.
4. The Chief Public Prosecutor/ Incharge, Karkardooma Courts, Delhi.
5. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
6. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
7. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
8. In-Charge, Lock-up, Karkardooma Courts, Delhi.
- ✓ 9. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
10. File Concerned.

*Rakesh Tewari*  
District & Sessions Judge: East District  
Karkardooma Courts, Delhi.

